GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE LOK SABHA

UNSTARRED QUESTION NO.6193

TO BE ANSWERED ON THE 4TH APRIL, 2018

SPECIAL UNIFORMS

6193. SHRIMATI REKHA VERMA: SHRI ARVIND SAWANT:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

- (a) whether the Government has conducted any study to assess the requirement of special uniforms for the protection of soldiers on border areas / field posting and if so, the details thereof;
- (b) whether the Government proposes to make time bound procurement of bulletproof jackets and protective equipment / clothing for the soldiers and if so, the details thereof;
- (c) the time by which the said procurements is likely to be completed; and
- (d) whether the Government proposes to formulate any policy to ensure periodic review and upgradation of the uniforms of soldiers and if so, the details thereof?

- (a) Requirement for special uniforms for safety of soldiers deployed on borders / field areas in the county is assessed regularly and provision for introduction of new items / improved version of existing items is made as per prescribed procedure.
- (b) & (c): The Government undertakes procurement of Bullet Proof Jackets (BPJs) and other necessary protective equipment / clothing for soldiers from time to time as per authorization. During 2016-17, 50,000 BPJs have been procured for Indian Army through Revenue route. Procurement of 1,86,138 BPJs through Capital route is under progress in Buy (Indian) category. Further, a contract for procurement of 1,58,279 Ballistic Helmet through Capital route has been concluded in December 2016.
- (d) Upgradation and provision of improved version of special uniforms is a continuous process for which necessary steps are taken regularly.
